NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



SIGNATURE

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/640/ (IB)/2017

NAME OF THE PETITIONER(S) : AUTOCOP (I) PVT LTD

NAME OF THE RESPONDENT(S) : DIGITAL SECURITY SOLUTIONS PVT LTD

UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) **DESIGNATION**

REPRESENTATION BY WHOM

A.DHAMODHARAN

ActoropCDM-CH.

ORDER

Shri A Dhamodharan, Accounts Officer, representing the petitioner present and prayed for time to make submissions stating that the counsel could not attend before the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 14.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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